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Shri B. R. Bhagat: May I know what is the position in a Corporation of this nature, of the Financial Adviser and the Chief Engineer and how are their views taken into account in determining the policies of the Corporation?

Oral Answers

Shri Nanda: At different stages, different views have been expressed. The whole question is under examination and a decision will be taken soon.

Shri B. R. Bhagat: During the last Budget Session the hon. Minister gave assurance that the Financial Adviser will be consulted at each stage. Is the hon Minister in a position to state, or lay before the House a statement, showing in what way during the last one year the views of the Chief Engineer and the Financial Adviser have been taken into account and due consideration was given to

Shri Nanda: In my opinion, the question put by the hon. Member just now covers a much wider range than would appear to be within the scope of his original question. Still, as I said, the information will be supplied along with the answer to the question as promised.

Mr. Speaker: Next question.

UNESCO

*166. Dr. Ram Subhag Singh: Will the Minister of Education be pleased to state:

- (a) whether it is a fact that the United Nations Educational, Social and Cultural Organization is shortly going to open a fundamental educa-tion Centre in Mysore; and
- (b) if so, whether the whole of the expenditure of that Centre will be borne by the UNESCO?

(بی) سوال کا یہ حصہ پیدا نہیں هوتا -

[The Minister of Education, Natural esources and Scientific Research Resources and (Maulana Azad): (a) No.

(b) Does not arise.]

RIVER VALLEY PROJECTS

*167. Shri Jhunjhunwala: (a) Will the Minister of Natural Resources and Scientific Research be pleased to state

- what is the additional total quantity of foodgrains which will be produced as a result of different River Valley Projects in India during the next five years and what will be its percentage to the total produce?
- (b) What will be the annual production under different River Valley Projects during the same period?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) and (b). The information is being collected and will be placed on the Table of the House as soon as possible.

TIBETANS IN INDIA

- *168. Shri S. C. Samanta: Will the Minister of Home Affairs be pleased to state:
- (a) whether it is a fact that 500 Lamas and 300 beggars from Tibet crossed into the Indian territory through Sikkim last year;
- (b) if so, how many of them have been registered as foreigners and how many as temporary residents in India; and
- (c) how many Tibetans are arriving in India daily and how many are going back daily since January, 1952?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) 244 Lamas and 385 beggars entered India from Tibet through Sikkim during the year 1951.

- (b) All of them were registered as foreigners.
- (c) During the period January to April 1952, the daily average figure of arrivals was 23 and that of departures 39.
- Shri S. C. Samanta: May I know whether there was this registration system when these Tibetans first entered the Indian territory?

Shri Satish Chandra: All the Tibetans entering India have to register themselves under the Registration of Foreigners Rules, 1939 Act at the place of entry and from there we collect the figures.

Shri S. C. Samanta: May I know whether there are any businessmen amongst the persons who have come?

Shri Satish Chandra: The persons who have come are generally speaking bona fide businessmen.

Dr. P. S. Deshmukh: May I know what steps are being taken to protect